

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Urgo Capital Ltd
Vs
Ramnath Arumugam

MAIN PETITION NUMBER : CP(IB)/191(CHE)/2023

(IA/MA) APPLICATION NUMBERS
IA(IBC)/336(CHE)2024

ORDER

Present: Ld. Counsel Ms. K Bharathi for the Petitioner.

Ld. Counsel Shri. Abishek Raman for the Respondent.

Shri. Sudhir G S, IRP in person.

Ld. Counsel for the Respondent seeks and is granted a week time to file
Reply and serve copy on the Counsel for the Petitioner.

Rejoinder if any, be filed within two weeks there after.

List the petition for hearing on **07.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)